NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 95/Chd/Hry/2017

Transformers & Rectifiers(India) Ltd. ... Petitioner

Versus

Sravanthi Infratech Pvt. Ltd.Respondent

Present: Mr. P.R. Singhania, Advocate, for petitioner

None for respondent.

File shows that index and annexures are not properly annexed. Mr. P.R. Singhania, Advocate seeks time to complete the file and to file Power of Attorney. List the matter on 16.11.2017. Compliance be made before the date fixed.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 10, 2017